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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCA/54, 55/CAA/2017
NAME OF THE DEMERGED CO : CONGRUENT SOLUTIONS PVT LTD
NAME OF THE RESULTING CO : CONGRUENT IT SERVICES PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① Paritha
Venkateswaran

Petitioner

Pate

ORDER

Counsel for petitioner present and prayed time for submissions. No representation on behalf of the respondent. Put up on 06.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)